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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

O.A.No.833 OF 1999.

DATE OF ORDER:2-6-1999.

BETWEEN:

V.V.Satyana^rayana.

...Applicant

and

1. Postmaster General, Vijayawada.
2. The Sr.Superintendent of Post Offices, Nellore.
3. The Postmaster, HPO, Nellore Town.

...Respondents

COUNSEL FOR THE APPLICANT :: Mr.Krishna Devan

COUNSEL FOR THE RESPONDENTS:: Mr.B.Narasimha Sharma

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER(ADMN)

AND

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER(JUD)

: ORDER :

ORAL ORDER(PER HON'BLE SRI R.RANGARAJAN, MEMBER(A))

Heard Mr.Krishna Devan, learned Counsel for the Applicant and Mr.B.Narasimha Sharma, learned Standing Counsel for the Respondents.

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2. The applicant in this OA is a T80P Postal Assistant, Nellore, and he has been transferred to Somasila Project, by the impugned Order bearing Memo.No.81/7/21/1999-2000, dated:21-5-1999, (Annexure.1, page.6 to the OA). It is stated that none has been posted vice him. The above transfer order is challenged in this OA.

3. The applicant has submitted his representation dated:22-5-1999, addressed to Respondent No.1 ^{for} reconsi-deration of his transfer. It is stated that the said representation is still pending.

4. Similar OAs have been disposed of directing the respondents therein to reply their representations and to maintain Status-quo till the disposal of the representations. As this OA is also similar, the following direction is given:-

"The representation submitted by the applicant dated:22-5-1999, should be disposed of by the Respondent No.1. Till such time it is disposed of, the Status-quo as on date shall be maintained."

5. The OA is ordered accordingly at the admission stage itself. No costs.


(B.S.JAI PARAMESHWAR)

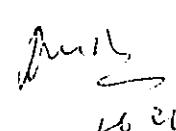
MEMBER (JUDL)
2.6.99


(R.RANGARAJAN)

MEMBER (ADMN)

DATED: this the 2nd day of June, 1999
Dictated to steno in the Open Court

DSN


16.26